

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

5. I.A. 3387/2022

IN

C.P.(IB)-2783(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.11.2022**

NAME OF THE PARTIES: Jawaria Enterprises Pvt Ltd.

V/s

Vashistha Merchantile & Trading Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 3387/2022

Ms. Akshita Jain, counsel appearing for the liquidator is present through virtual hearing.

The above application is filed by the liquidator taking the progress report and the minutes of the first meeting of Stakeholders Consultation Committee dated 20.07.2022 on record.

Accordingly, the above Application is **allowed** taking the progress report on record.

List the main company petition on **21.12.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
/RKS/

Sd/-
H. V. SUBBA RAO
Member (Judicial)